

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

OA No 142 OF 2024

IN THE MATTER OF:

M.VETRI SELVAN

..... Applicant

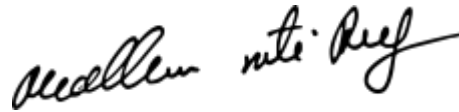
Vs

CENTRAL POLLUTION CONTROL BOARD & OTHERS

.... Respondents

REPORT FILED BY THE APPCB 9th RESPONDENT

DATE - 28.08.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE: CHENNAI
ORIGINAL APPLICATION NO. 142 OF 2024 (SZ)

Report of the A.P. Pollution Control Board, Vijayawada in compliance with the Hon'ble NGT, Chennai order dt. 28.05.2024 in O.A. No. 142 of 2024 (SZ) filed by Sri M Vetri Selavan, Chennai.

Sl. No	Particulars	Page Nos
1.	A.P. Pollution Control Board Report	1-2
2.	The Hon'ble NGT, Chennai order dt. 28.05.2024 in O.A. No. 142 of 2024 (SZ) is submitted as Annexure-I.	3-4
3.	Details of CETP are submitted as Annexure-II.	5
4.	Status of the Sewage Treatment Plants operating by ULBs and Real-time Wastewater Quality Monitoring Systems (RTWQMS) of STPs enclosed as Annexure III and Annexure IV.	6-17
5.	Letter addressed to the Municipal Administration & Urban Development (MA&UD), Engineer in Chief, Public Health & Municipal Engineering Department enclosed as Annexure V.	18-19

Place: Vijayawada
Dt. 20.08.2024



Member Secretary,
APPCB, Vijayawada

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

Report of the A.P. Pollution Control Board in compliance with the Hon'ble NGT, Chennai order dated 28.05.2024 in O.A No. 142 of 2024 (SZ) in the matter of "Installation of Online Continuous Effluents Monitoring System for self-surveillance of Sewage Treatment Plants"

1. It is to submit that a case was filed in Hon'ble NGT, South Zone, Chennai by M. Vetri Selvan, Chennai on the installation of Online Continuous Effluents Monitoring System (OCEMS) for self-surveillance of Sewage Treatment Plants (STPs) and to have data online, real time, continuous monitoring system.
2. The Hon'ble NGT, Chennai in its order dt. 28.05.2024 in O.A. No. 142 of 2024 (SZ) issued the following direction:

The respondents are directed to file their respective reports/replies.

Post the matter on 12.07.2024. "

The Hon'ble NGT, Chennai order dt. 28.05.2024 in O.A. No. 142 of 2024 (SZ) is submitted as **Annexure-I**.

3. In this regard, the following are submitted:
 - a. In the state of Andhra Pradesh 8 nos. Common Effluent Treatment Plants (CETPs) are operating. The major CETPs provided online effluent monitoring systems and connected to APPCB/CPCB websites. Out of 8 CETPs, 7 CETPs were connected to APPCB/ CPCB website and one CETP yet to be connected for which show cause notice was issued. Details of CETP are submitted as **Annexure-II**.
 - b. All 17 category of industries in the state of Andhra Pradesh have provided Online Continuous Effluent Monitoring System and Emission Monitoring Systems as per the directions of CPCB.

- c. In the state of Andhra Pradesh, there are 48 Sewage Treatment Plants operating by Urban Local Bodies (ULBs). The APPCB has taken proactive initiation for installation of 9 Nos. Real Time Water Quality Monitoring System (RTWQMS) at the outlet of STPs for real time monitoring of treated water before discharge into water bodies as a pilot project.
 - d. The details of Sewage Treatment Plants operating in the State along with installation of OCEMS status submitted to CPCB are annexed as **Annexure-III and Annexure-IV.**
 - e. The APPCB addressed a letter to the Municipal Administration & Urban Development (MA&UD), Engineer in Chief, Public Health & Municipal Engineering Department for installation of online equipment i.e., RTWMS to remaining STPs is annexed as **Annexure-V.** APPCB is regularly monitoring all the STPs to verify the compliance of discharge standards for treated sewage.
4. The APPCB will abide by all such directions as this Hon'ble Tribunal may deem fit and appropriate.

Place: Vijayawada
Date:20.08.2024



Member Secretary,
APPCB, Vijayawada

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

Item No.03:

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

(Through Video Conference)

Original Application No.142 of 2024 (SZ)

IN THE MATTER OF:

M. Vetri Selvan,
Chennai.

...Applicant(s)

Versus

The Central Pollution Control Board,
Rep. by its Chairman,
New Delhi and ors.

...Respondent(s)

Date of hearing: 28.05.2024.

CORAM:

HON'BLE Mr. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): M/s. M. Radhakrishnan & R. Rajnikant.

For Respondent(s): Mr. D.S. Ekambaram for R1.
Ms. Aarti represented
Mr. S. Sai Sathya Jith for R2.
Dr. D. Shanmuganathan for R4 to R7.
Mrs. V.K. Rema Smrithi for R8.
Mr. Ramesh Sanjay represented
Mrs. Madhuri Donti Reddy for R9.
Ms. Lavanya represented
Mr. T. Sai Krishnan for R10.

ORDER

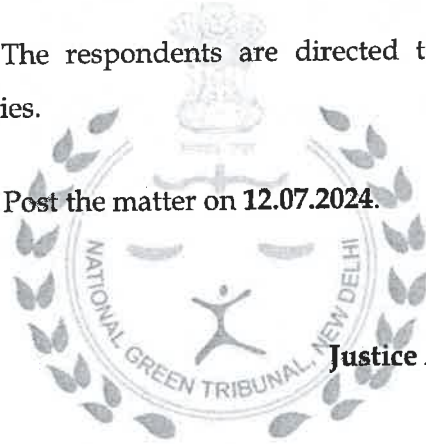
1. Today, the learned counsel Mrs. V.K. Rema Smrithi entered appearance on behalf of Respondent No.8, Mr. Ramesh Sanjay representing Mrs. Madhuri Donti Reddy entered appearance on behalf of Respondent No.9 and Ms. Lavanya representing Mr. T. Sai Krishnan entered appearance on behalf of Respondent No.10.

2. The learned counsels for the respective respondents would submit that they have not received the papers from the applicant.

3. The applicant is directed to serve the papers on the learned counsels for the respondents before the next date of hearing.

4. The respondents are directed to file their respective reports/replies.

5. Post the matter on 12.07.2024.



Sd/-

Justice Arun Kumar Tyagi, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.142/2024(SZ)
28th May, 2024. Mn.

Annexure-II

Status on Common Effluent Treatment Plants (CETPs)

S.No.	Name and Address of the CETP	Design capacity (in MLD)	Current Operating capacity (in MLD)	Type and No. of member units	Compliance status	OCEMS Provided
1.	Brandix India Apparel City Private Limited, APSEZ, Atchutapuram Pudimadaka Road, Visakhapatnam.	20	4.589	Textile park- 14 units (Marine outfall)	Complied	Provided.
2.	VisakhaPharamcity Ltd, JNPC, Parawada Visakhapatnam.	9.53	4.321	Pharmaceutical & Bulk drugs – 92 units (Marine outfall)	Complied	Provided.
3.	Atchuthapuram Effluent Treatment Plant, Atchutapuram, Visakhapatnam.	1.5	0.702	Pharmaceutical & Bulk drugs, other units – 45 (Marine outfall)	Complied	Provided.
4.	Kondapally Envirotech Pvt. Ltd., (KEPL), IDA, Kondapalli(V), Ibrahimpattam (M), Krishna District.	0.2	0.054	Pharmaceutical & Bulk drugs- 14 units (Reused in cooling towers of CETP and in member industries)	Complied	Provided.
5.	Vijayawada Auto Cluster Development Company, Industrial Estate, Auto Nagar, Vijayawada.	0.2	0.0675	Food beverages, Herbal pharma, Oil solvents & lubricants - 35 units (For greenbelt development)	Complied	Provided.
6.	Machilipatnam Imitation Jewellery Park Pvt. Ltd., Jewellery Park, Potheipalli, Machilipatnam.	0.07	0.00027	Electro Plating – 48 Units (ZLD)	Complied	Provided.
7.	Nagari Dyeing Owners Association, Chinthalapattada (V), Nagari (M), Chittoor District.	4	0.463	Manual Dyeing units – 90 (After treatment, shall be discharged into open channel)	Complied	Not Provided.
8.	M/s. Andhra Pradesh Industrial Infrastructure Corporation Limited (APIIC), MPSEZ, Menakuru (V), Naidupet (M), Chittoor	1.0	0.091	Pharmaceutical – 17 units (After treatment recycled into various units)	Complied	Provided.



ANDHRA PRADESH POLLUTION CONTROL BOARD
Dr. Y.S.R. Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada- 520007
Phone. No.0866-2463200, Website :https://pcb.ap.gov.in/



Lr. No. APPCB-11022/361/2024-TEC-CTO-APPCB

Dt.25/06/2024

To
The Regional Director,
Central Pollution Control Board (CPCB),
Parivesh Bhawan,
East Arjun Nagar, Delhi – 110032.

Sub: APPCB – HO – Inventory of Sewage Treatment Plants operating by ULBs in the State of Andhra Pradesh - Information in Prescribed format – Furnished- Reg.,

Ref: Lr No. Tech/21/STP/RDC/2024-25/101 Dt: 06.05.2024

The CPCB has requested APPCB to provide inventory about the Sewage Treatment Plant operating in the state in the prescribed format vide reference cited above.

In this regard, it is to inform that in the state of Andhra Pradesh, there are 48 Sewage Treatment Plant operating by ULBs. The inventory of Sewage Treatment Plant units operating in the State of Andhra Pradesh in the prescribed format is enclosed for information.

Yours faithfully,
B SREEDHAR IAS, MS(BS), O/o MEMBER SECRETARY-APPCB

Encl. as above.

Inventory of STP														
S. No	City/ Town	Location of STP with Coordinates (Latitude and Longitude)	Date of Commissioning	Status (Operational / Non-Operational / Under Construction)	Installed Capacity of STP (in MLD)	Actual Utilization of installed Capacity (in MLD)	Details of Treatment Facilities Viz(including physico-chemical and biological) UASB / ASP / OP / SBR / MBR/ FAB Etc.)	Quantity of Sludge generated (kg/day)	Sludge Management Techniques adopted	Utilization of treated sewage with Quantity	Status of installation of OCEMS	Status of Sludge disposal	Location of disposal of treated sewage	Compliance Status w.r.t achievability of notified standards (Comply / Non-comply / Partially Comply.)
1	Visakhapatnam	Mudasarlova, Hanumantuwaka 17° 45' 51" N 83° 18' 11" E	Apr' 2008	Operational	13	6.8	ASP	--	Using as manure for Gardening	6.8	Not Installed	--	To golf club play ground	Not Complied
2	Visakhapatnam	Appughar, Santhi Asramam 17° 44' 32" N 83° 20' 41" E	Sep'2010	Operational	25	23	ASP	--	Using as manure for Gardening	23	Installed	--	To sea	Not Complied
3	Visakhapatnam	Laxmi talkies ,Old town, Gnanapuram PS 17° 42' 05" N 83° 17' 36" E	May '2019	Operational	38	23.4	ASP	--	--	23.4	Installed	--	Planatation	Complied
4	Visakhapatnam	Narava, Vimannagar PH 17° 43' 03" N 83° 11' 09" E	Aug'2001	Operational	54	19.6	ASP	--	--	19.6	Installed	--	Bulk Water Supply to HPCL & RINL agreement concluded	Complied. Another 54 MLD under construction.
5	Visakhapatnam Anakapalli	Sankaram (Strom Water Drainage Treatment Plant) 17° 42'36.24" N 83° 01'45.45" E	Apr'2018	Operational	15	4	ASP	--	--	4	Not Installed	--	Agriculture	Complied

6	Visakhapatnam	Madinabagh adjacent at steel plant 17° 37' 17.0" N 83° 09' 21.9" E	2018	Operational	2	0.4	MBBR	--	--	0.4	Not Installed	--	Central Medians & Parks	Not Complied
7	Visakhapatnam	Yathapalem APIC Road Gajuwaka 17° 40' 06.47" N 83° 12' 43.84" E	Apr'2008	Non Operational	2.5	--	--	--	--	--	Not Installed	--	Central Medians & Parks	Not in Operation
8	Visakhapatnam	Srinagar Gajuwaka Area of Zone-V 17° 40' 30.85" N 83° 10' 54.69" E	Apr'2008	Operational	0.5	0.5	FAB	--	--	--	Not Installed	--	Central Medians & Parks	Not in Operation
9	Visakhapatnam	Karnavani palem	Dec'2019	Under Stabilization	0	0	MBBR	--	--	--	Not Installed	--	--	--
10	Visakhapatnam	Mantripalem Near Lankelapalem 17° 41' 31.8" N 83° 05' 41.1" E	Apr'2008	Operational	1	0.35	MBBR	--	--	1	Not Installed	--	--	Complied
11	Visakhapatnam	Aganampudi	Sep,2019	Under Stabilization	0	0	MBBR	--	--	--	Not Installed	--	Plantation	--
12	Visakhapatnam	Rathicheruvu Penduruthi 17° 82' 32" N 83° 21' 59" E	Sep'2019	Operational	2	1	MBBR	--	--	1	Not Installed	--	--	Complied
13	Visakhapatnam	Kommadi Madhurawada 17° 49' 31.5" N 83° 20' 08.0" E	Aug'2018	Operational	4	4	MBBR	--	--	--	Not Installed	--	Plantation	Not in Operation
14	Visakhapatnam	Bhakanapalem, Madhurawada 17°48'36.7" N 83°19'52.7" E	Aug'2011	Operational	1	0.5	MBBR	--	--	0.5	Not Installed	--	Plantation	Not Complied

15	Visakhapatnam	Marikavalasa Madhurawada, Zone-I Area (New) 17°50'19.4" N 83°21'33.9" E	Dec'2012	Operational	2	1.5	MBBR	--	--	1.5	Not Installed	--	Jindal Power waste management	Not Complied
16	Visakhapatnam	Vambay Colony 17°48' 38.3" N 83°21' 53.6" E	Aug'2011	Operational	3	2.2	MBBR	--	--	2.2	Not Installed	--	Plantation	Not Complied
17	Visakhapatnam	YSR Nagar Madhurawada Zone-I Area 17°49' 36.2" N 83°22' 07.8" E	Aug'2011	Operational	2	1.4	MBBR	--	--	1.4	Not Installed	--	Plantation	Not Complied
18	Visakhapatnam	Boyapalem Paradesipalem Madhurawada 17°51' 51.7" N 83°22' 15.9" E	Aug'2011	Operational	1	0.6	MBBR	--	--	0.6	Not Installed	--	Plantation	Not Complied
19	Rajamahendravaram	Hukumpeta 18°59' 45.5 N 81° 47'38.9 E	February, 2020	Operational	30 MLD	30 MLD	<u>Raw Sewage Pumping Station:</u> Receiving Chamber, Trash Rock Screen Channel, Coarse Screen Channel, Manual Grit Chamber, Raw Sewage Sump, Electric Panel Room, Grit Bed, DG Foundation, Number of HSC, Sewer Network Length, Pumping Line <u>Sewage Treatment Plant-30 MLD:</u> Inlet Chamber, Screen Channel- Manual Fine Screen, Screen Channel- Mechanical Fine Screen, Detritor, Porsholl flume, Dividing Chamber, SBR Basin, Chlorin Contact Tank, Sludge ZSump, Sludge Thickener, Centrate Sump and Septage Sump	5 TPD	--	30 MLD	Yes	Converted as manure and to be utilized for Horticulture purpose	After treatment, the treated wastewater shall be utilized for horticulture. construction activity. Industrial sector. rejuvenation of water bodies (pond/lake) etc.,	Partially complied

20	Rajamahendravaram	Dowleswaram 16° 56' 14.5" N 81° 47' 16.4" E	June, 2024	Under Construction	5 MLD	5 MLD	<p>Raw Sewage Pumping Station: Receiving Chamber, Trash Rock Screen Channel, Coarse Screen Channel, Manual Grit Chamber, Raw Sewage Sump, Electricla Panel Room, Grit Bed, DG Foundation, Number of HSC, Sewer Network Length, Pumping Line</p> <p>Sewage Treatment Plant-5MLD: Inlet Chamber, Screen Channel-Manual Fine Screen, Screen Channel-Mechanical Fine Screen, Detritor, Porsholl flume, Dividing Chamber, SBR Basin, Chlorin Contact Tank, Sludge ZSump, Sludge Thickener, Centrate Sump and Septage Sump</p>	-	-	9 KLD	No	Converted as manure and to be utilized for Horticulture purpose	After treatment and meeting discharge standards, the treated wastewater shall be utilized for horticulture, construction activity, Industrial sector, rejuvenation of water bodies (pond/lake) etc.,	-
21	Vijayawada	Ramalingewswara Nagar STP -1, Vijayawada Municipal Corporation (VMC) 16.48662449897622° N, 80.65340383609588° E	Jun'2012	Operational	10 MLD	10 MLD	Extended Aeration	500 Kg (approx)	Centrifuge	9.8 MLD	Working	Reuse	Krishna River	Renovating to reach below 10 BOD under AMRUT 2.o &15th FC funds.
22	Vijayawada	Ramalingewswara Nagar STP - 2, Vijayawada Municipal Corporation (VMC) 16.488114884153926"N, 80.65443798287284" E	Oct'2006	Operational	20 MLD	20 MLD	UASBR	1000 Kg (approx)	Centrifuge	19.8 MLD	Working	Reuse	Krishna River	Renovating to reach below 10 BOD under UNIDO funds.
23	Vijayawada	Auto Nagar STP -1, Vijayawada Municipal Corporation (VMC) 16.5057427987973° N, 80.67933352522341° E	Mar'2005	Operational	10 MLD	10 MLD	Extended Aeration	500 Kg (approx)	Centrifuge	9.8 MLD	Working	Reuse	Agriculture & Horticulture / Guntathippa drain	Renovating to reach below 10 BOD under AMRUT 2.o &15th FC funds.

24	Vijayawada	Auto Nagar STP -2, Vijayawada Municipal Corporation (VMC) 16.50627310687190 °N, 80.67961533332331° E	Dec'2018	Operational	10 MLD	10 MLD	MBBR	500 Kg (approx)	Belt Press	9.8 MLD	Working	Reuse	Agriculture & Horticulture / Guntathippa drain	Renovating to reach below 10 BOD under AMRUT 2.0 & 15th FC funds.
25	Vijayawada	Singh Nagar STP -1, Vijayawada Municipal Corporation (VMC) 16.53649541830581° N, 80.64642277955407° E	May'2011	Operational	40 MLD	40 MLD	UASBR	2000 Kg (approx)	Centrifuge	39.6 MLD	Working	Reuse	Agriculture & Horticulture / Budameru drain	Renovating to reach below 10 BOD under AMRUT 2.0 & 15th FC funds.
26	Vijayawada	Singh Nagar STP -2, Vijayawada Municipal Corporation (VMC) 16.53540994331957° N, 80.6459476552512° E	May'2012	Operational	20 MLD	20 MLD	UASBR	1000 Kg (approx)	Centrifuge	19.8 MLD	RTM's Work entusted to the agency	Reuse	Agriculture & Horticulture / Budameru drain	Renovating to reach below 10 BOD under AMRUT 2.0 & 15th FC funds.
27	Vijayawada	Jakkampudi STP -1, Vijayawada Municipal Corporation (VMC) 16.55140785227721° N, 80.61370757587802° E	2017	Operational	20 MLD	20 MLD	UASBR	1001 Kg (approx)	Centrifuge	19.8 MLD	RTM's Work entusted to the agency	Reuse	Agriculture & Horticulture / Drain	Renovating to reach below 10 BOD under AMRUT 2.0 & 15th FC funds.
28	Vijayawada (Kondapalli)	Security Colony Dr.NITPS Ibrahimpatnam	2022	Operational	0.8	0.8	Extended aeratiion	..	Centrifuge	0.7		Reuse	Horticulture	Complied
29	Vijayawada (Kondapalli)	Security Colony Dr.NITPS Ibrahimpatnam	2023	Operational	2	2	UASBR	..	Centrifuge	1.90 MLD		Reuse	Horticulture	Complied

30	Guntur (Tadepalli)	Sewage Treatment Plant of Tadepalli Municipality (0.2 MLD), Sy No.1, Road No.7, Mahanadu Road, Tadepalli (V&M), Guntur District (N - 16° 29' 43.19, E - 80° 36' 41.32)	2019	Operational	0.2	0.2	receiving chamber, Primary settling tank, Bioreactor-1, Collection tank-1, Bioreactor-2, Collection tank-2, Chlorination-outlet	10 (kg/day)	provided tube settlers for sludge collection	After treatment in sewage Treatment Plant (STP) The treated wastewater utilising for development of avenue plantation along the roads, parks, construction of roads etc., duly disinfecting with Chlorine.	No	utilising as manure	After treatment in sewage Treatment Plant (STP) The treated wastewater utilising for development of avenue plantation along the roads, parks, construction of roads etc., duly disinfecting with Chlorine.	Complying
31	Guntur (Tadepalli)	Sewage Treatment Plant of Tadepalli Municipality (0.2 MLD), Sy No.1, Road No.19, Mahanadu Road, Tadepalli (V&M), Guntur District (N - 16° 29' 32.47, E - 80° 36' 54.39)	2019	Present STP Not in Operation	0.2	0.2	receiving chamber, Primary settling tank, Bioreactor-1, Collection tank-1, Bioreactor-2, Collection tank-2, Chlorination-outlet	10 (kg/day)	provided tube settlers for sludge collection	After treatment in sewage Treatment Plant (STP) The treated wastewater utilising for development of avenue plantation along the roads, parks, construction of roads etc., duly disinfecting with Chlorine.	No	Present STP Not in Operation	Present STP Not in Operation	Not Complying

32	Guntur (Narasaraopet)	M/s.Narasaraopet Municipality (15.5 MLD), Sy.No.241, 254, 256, 257 & 255/A3, Near Compost Yard, Narasaraopet (V&M), Palnadu District. (16°13'55.88" N ; 80° 4'12.04" E)	2019	Operational	15.5 MLD Capacity	15.5 MLD Capacity	Inlet Chamber,Coarse Screen Chamber(Manual), Raw sewage pump house, Coarse Screen Chamber(Mechanical),Fine screen chamber(2 Nos), stilling chamber, Grit Chamber, Parshall perfume, Anaerobic Basin, Anoxic basin, Aerobic basin, Clarifier, Chlorination tank,sludge holding tank, sludge thickner, sludge dewatering	100 Kg/Day	Provided sludge holding tank, sludge thickner, sludge dewatering System	After treatment in sewage Treatment Plant (STP) the treated wastewater utilising for onland for irrigation within the premises.	No	Landfilling / Composting	After treatment in sewage Treatment Plant (STP) the treated wastewater utilising for onland for irrigation within the premises.	Complying
33	Ongole	Sewage Treatment Plant (STP) by M/s. Ongole Municipal Corporation, Karavadi Road, Koppolu Village, Ongole, Prakasam District. 15°29'35.18"N, 80° 5'25.63"E	Oct'2022	Operational	15	15	SBR Technology	300 kg/day	Centrifuge	Nil	Connected	Gardening purpose.	Into Pothuraju Canal.	Complying
34	Nellore	Janardhanreddy Colony - NMC- 14 28' 55.32" 80 00' 03.26"	December,2019	Operational	5	5	UASB	About 20 KPD	Aerobic treatment system	Part of the treated water utilizing for irrigation purpose and part of the treated water disposing into drains after treatment	Installed	Utilizing as a manure	In Municipal Corporation area	Partially Complying.
35	Nellore	Allepuram 14.461395, 80.024837	Yet to Commission	Non Operational	55	---	SBR	---	---	---	---	---	---	
36	Nellore	Driver's Colony 14.394609, 79.951669	Yet to Commission	Non Operational	11	---	SBR	---	---	---	---	---	---	
37	Tirupati	Thukivakam (V), Tirupati 13°37'35.6"N 79°29'44.1"E	1999	Operational	50	40	Aerobic Oxidation Ponds	160 TPD	Land fill	20% for industrial applications	-	Land fill	Thondamanadu Irrigation tank	Partially Complied

38	Tirupati	Vinayaka sagar, Tirupati 13°38'38.2"N 79°26'21.3"E	2023	Operational	5	5	Phytorid technology	20 TPD	Land fill	20% for industrial applications	-	Land fill	Thondamanadu Irrigation tank	Partially Complied
39	Kadapa (Pulivendula)	Rotarypuram 14.4217529° N 78.2360795° E	Feb'2024	Installed and being stabilized for operation	10	2.1	Oxidation Pond System	-	For Greenbelt development	-	Installed Real Time waste water quality monitoring system and data connectivity is pending	-	-	Installed and is being stabilized for operation
40	Sri Satya Sai District (Puttaparthi)	Sai Nagar 14° 9'24.85"N, 77°48'57.24"E	Jul'2001	operational	0.5	1	Oxidation Ponds	20 Kg/day	Mixing with wet waste for preparing vermi compost.	Partly used for gardening and agriculture purpose	Not installed	Mixing with wet waste for preparing vermi compost.	Nearby Agriculture lands.	Partially Complied
41	Sri Satya Sai District (Puttaparthi)	Gokulam 14°10'22.57"N, 77°48'35.45"E	Jul'2001	operational	0.5	1	Oxidation Ponds	20 Kg/day	Mixing with wet waste for preparing vermi compost.	Partly used for gardening and agriculture purpose	Not installed	Mixing with wet waste for preparing vermi compost.	Nearby Agriculture lands.	Partially Complied
42	Sri Satya Sai District (Puttaparthi)	Prasanthi Gram 14° 9'38.61"N, 77°46'40.50"E	Jul'2001	Not Working	0.5	1	Oxidation Ponds	20 Kg/day	Mixing with wet waste for preparing vermi compost.	Partly used for gardening and agriculture purpose	Not installed	Mixing with wet waste for preparing vermi compost.	Nearby Agriculture lands.	Partially Complied

43	Tadipatri, Ananthapuram u District	Gannevaripalle, CPI Colony 14°55'46.76"N, 78° 1'10.90"E	Oct'2010	operational	8	11	Oxidation Ponds	200 Kg/day	Mixing with wet waste for preparing vermi compost.	Partly used for gardening and agriculture purpose	Not installed	Mixing with wet waste for preparing vermi compost.	Nearby Agriculture lands.	Partially Complied
44	Tadipatri, Ananthapuram u District	Gannevaripalle, Yellanur 14°53'27.51"N, 78° 1'19.92"E	Oct'2011	operational	3.5	11	Oxidation Ponds	200 Kg/day	Mixing with wet waste for preparing vermi compost.	Partly used for gardening and agriculture purpose	Not installed	Mixing with wet waste for preparing vermi compost.	Nearby Agriculture lands.	Partially Complied
45	Kurnool Town	(Srisailam STP 6 MLD) 16°04'25.10"N & 78°52'36.94"E	Feb'2017	Operational	5	5	SBR	Operational	utilize as manure for green belt development within a premises.	gardening/ industrial purpose/ toilet flushings	Not installed	Is being utilized as manure for green belt development	-	Installed and values are within the standards
46	Kurnool Town	(Pump House 0.8 MLD) 15°50'49.42"N & 78° 1'41.37"E	2019	Operational	0.8	0.8	SBR	Operational	For Greenbelt development	gardening/ industrial purpose/ toilet flushings	Yet to be installed	-	-	Installed and is being stabilized for operation
47	Kurnool Town	(Jammichetu 0.8 MLD) 15°49'12.07"N & 78°3'20.68"E	2019	Operational	0.8	0.8	SBR	Operational	For Greenbelt development	gardening/ industrial purpose/ toilet flushings	Yet to be installed	-	-	Installed and is being stabilized for operation
48	Kurnool Town	(Sankalbagh 0.8 MLD) 15°50'26.39"N & 78° 2'38.09"E	2019	Operational	0.8	0.8	SBR	Operational	For Greenbelt development	gardening/ industrial purpose/ toilet flushings	Yet to be installed	-	-	Installed and is being stabilized for operation

Information on installation of Online Continuous Effluent Monitoring System at the outlet of STPs in the matter of the Hon'ble NGT, Chennai O.A. No. 142 of 2024(SZ) order dt 09.05.2024 & 28.05.2024.

APPCB procured 09 nos. Real-time Wastewater Quality Monitoring Systems (RTWQMS) for installation on STPs located in different parts of the State as per the instructions of the then Chairman, APPCB.

The Real-time Online Effluent Monitoring Systems were installed at the outlet of STPs for monitoring the parameters pH, TSS, COD, BOD & Flow. The data generated is connected with the APPCB server and being published on the APPCB website under the Real-time Pollution Monitoring System (RTPMS).

The details of RTWQMS installed and location of STPs is herewith furnished in the table-1 below:

Table-1:

S. No	Location	STP capacity	Date of Commissioning of RTWQMS	Connectivity to APPCB Server	Authority for O & M*
1	Outlet of STP, Narava, Visakhapatnam	54 MLD	1 st March 2024	1 st May 2024	APPCB
2	Outlet of STP, Old town, Visakhapatnam	38 MLD	1 st March 2024	1 st May 2024	
3	Outlet of STP, Appughar, Visakhapatnam	25 MLD	5 th March 2024	1 st May 2024	
4	Outlet of STP, Hukumpet, Rajamahendravaram.	30 MLD	4 th Jan 2024	1 st May 2024	
5	Outlet of STP, Ajithsingnagar, Vijayawada.	40 MLD	2 nd Jan 2024	1 st May 2024	
6	Outlet of STP, Ramalingeswarnagar, Vijayawada.	20 MLD	3 rd Jan 2024	1 st May 2024	
7	Outlet of STP, Pulivendula, Kadapa	10 MLD	20 th December 2023	1 st May 2024	
8	Outlet of STP, Nellore.	5 MLD	19 th Feb 2024	1 st May 2024	
9	Outlet of STP, Ongole.	15 MLD	3 rd April 2024	10 th May 2024	

* As per the instructions of the then Chairman and Member Secretary, APPCB installed online RTWQMS at outlet of STPs (09 nos.) utilizing the funds under Environmental Compensation (EC). The Operation & Maintenance of the online system is being performed by the supplier and supervised by APPCB.

CPCB issued direction to the Municipal Commissioners / Chief Executive Officers of 46 Metropolitan cities & 26 State Capitals on 09.10.2015 under Section-5 of the Environmental (Protection) Act, 1986 to ensure treatment and utilization of treated sewage and installation of Online Effluent Monitoring Systems.

The STPs are operated by State Public Health Engineering Departments, Municipal Authorities and other State / City level agencies.

As per CPCB directions, the SPCBs and PCCs are empowered to prescribe stringent standards for discharge of Environmental Pollutants from industries including Sewage Treatment Plants (STPs) and ensure its compliance under the E(P) Act, 1986 and rules framed thereunder.

Further, the role of SPCBs / PCCs involves issue of directions to all Municipal Corporations are concerned body / agency / authority who is operating STP for installation of Online Continuous Effluent Monitoring System (OCEMS).


ANDHRA PRADESH POLLUTION CONTROL BOARD

Dr. Y.S.R Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada – 520 007
Phone No : 0866-2436217 Website: <http://pcb.ap.gov.in>


Lr. No. APPCB/HO/Soil/RTMS/STPs/2024-
03/07/2024

To,

The Engineer-in-Chief,

Public Health & Municipal Engineering Department (PHMED),

Public Health, Flat No. 504&601, Garuda Enclave,

Tadepalli, Guntur,

Andhra Pradesh – 522501.

Sub:	APPCB-HO-Soil Division–Orders of Hon'ble National Green Tribunal in O.A.No.606/2018 – Installation of online Real Time Pollution Monitoring Systems to functional STPs and for STPs under construction- Requested - Reg.
Ref:	Order of Hon'ble National Green Tribunal in O.A.No. 606/2018, dt. 18-05-2023 and revised on 22-05-2023

The Hon'ble NGT in O.A.No.606/2018 (Main), issued revised orders on 22.05.2023 wherein it was mentioned that discharge of sewage into drains / rivers/ water bodies results in scarcity of drinking water for all living beings apart from degradation of environment and damage to public health.

The Hon'ble NGT made an observation that, **“Most of the States do not have an online monitoring system in place to monitor (both quantity and quality of treated water) the health of existing sewerage infrastructure.** States must consider to develop an Online Monitoring System, preferably IoT enabled platform for monitoring the performance of sewage infrastructure, with the flexibility of integrating STPs under implementation and planning alike and which are likely to be commissioned in the future”.

In view of the above, the Engineer-in-chief, is informed to comply with the Hon'ble NGT Orders in O.A No.606/2018 by implementing the following:

- i. Installation of Real real-time monitoring system for the liquid waste generated by Urban Local Bodies (ULBs) for monitoring parameters i.e., Flow rate and pollution level, characteristics of sewage i.e., pH, BOD, COD, TSS etc., at inlets & Outlet points of the Sewage Treatment Plants (STPs) with online connectivity to the websites of Central Pollution Control Board, New Delhi and A.P. Pollution Control Board, Vijayawada.
- ii. Construction of STPs on par with quantity of sewage generated from the concerned Municipal Corporation / Municipality along with online monitoring system.

The action taken report on the above said points may be communicated to APPCB, Vijayawada for further necessary action.

This may be treated as **MOST IMPORTANT** as the Hon'ble NGT is reviewing periodically.

**B SREEDHAR IAS,
MS(BS), O/o MEMBER
SECRETARY-APPCB**

Copy Submitted to:

The Special Chief Secretary to the Government, Municipal Administration & Urban Development Dept., A.P. Secretariat, Velagapudi, Guntur District for favour of kind information and to issue necessary instructions.

Copy to:

1. The Secretary to the Government, Environment, Forest, Science & Technology Dept., A.P. Secretariat, Velagapudi, Guntur District for favour of information.
2. Commissioner & Director Municipal Administration, Mangalagiri, Guntur District, for information and necessary action.
3. The Managing Director, Swachh Andhra Corporation, Vijayawada for

information and necessary action.